

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 428/98

Wednesday, this the 8th day of December, 1999.

CORAM

HON'BLE MR A.M. SIVADAS, JUDICIAL MEMBER

1. Kunju Kunju Oommen, S/o. Geevarghese Oommen, aged 51 years, Office Assistant, Office of the Superintendent of Post Offices, Pathanamthitta, residing at Flavilayil House, Peringanad Adur. (TS No. 10422/ADR).
2. K.M. Kochupappy, S/o. Mathai Mathunni, aged 53 years, Sub Postmaster, Mannadi P.O., Kaitherethu House, residing at Manampuzha, Kunnathur East.P.O (TS 10711/ADR) .
3. R.Soman Nair, S/o.K.Raman Pillai, aged 53 years, Office Assistant, Office of the Chief Postmaster General, Kerala Circle, Trivandrum, residing at Saraswathi Nivas, Kuttianikkad, Keezharoor.P.O, Trivandrum-695130 (TS No.40298)
4. A.G.John, S/o.Geevarghese George, aged 52 years, Postal Assistant, Adoor Head Office, residing at Edasseriayathu Puthenveedu, Angadical North.P.O, Kaipattur (TS 12744/PTA)
5. B.Raveendran, S/o.Neelakantan Nair, aged 52 years, Postal Assistant, Poruvazhi P.O., residing at Santhini kethan, Mannady.P.O: (TS 9510/ADR).

(Applicants 2 to 5 represented by their authorised agent-1st applicant-Kunju Kunju Oommen) ...Applicants

By Advocate Mr M.R.Rajendran Nair .

vs

- 1) Union of India, represented by Secretary, Ministry of Defence, New Delhi.
- 2) Controller of Defence Accounts 506, Annasalai, Tynampet, Chennai-18.
- 3) The Defence Pension Disbursing Officer, Pathanamthitta- 689 645.
- 4) The Defence Pension disbursing Officer, Jagathi, Trivandrum-14.
- 5) The Controller of Defence Accounts (Pension) Allahabad
- 6) The Controller of Defence Accounts, New Delhi.

...Respondents

By Advocate Mr M.H.J. David J.,ACGSC.

The application having been heard on 8.12.99, the Tribunal on the same day delivered the following:

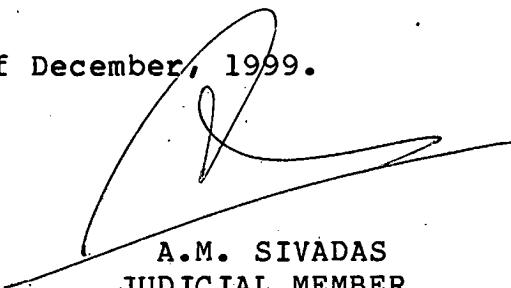
O R D E R

HON'BLE MR A.M. SIVADAS, JUDICIAL MEMBER

Learned counsel appearing for the applicants submitted that in pursuance of the O.M. of the Government of India, Ministry of Personnel, Public Grievances & Pensions, Department of Pension & Pensioners Welfare, New Delhi, bearing No.45/73/97-P&PW(G) dated 2nd of July, 1999, necessary orders in respect of re-employed Defence Pensioners and family pensioners have been issued by the Ministry of Defence and therefore, this O.A. can be closed with liberty to agitate, if the applicants are aggrieved by the orders issued by the Ministry of Defence and by the implementation of those orders.

2. Accordingly, this O.A. is closed with liberty to agitate, if the applicants are aggrieved by the orders issued by the Ministry of Defence and by the implementation of those orders. No costs.

Dated the 8th of December, 1999.


A.M. SIVADAS
JUDICIAL MEMBER

P/81299